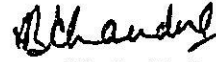


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):  
DELHI**

**ORDER**

In Pursuance of Office Order No.122/2026 dated 06.05.2026, of the Hon'ble Supreme Court of India, New Delhi Mr. Manish Kumar S/o Sh. Mukesh Kumar, Junior Court Assistant has been relieved from Hon'ble Supreme Court of India with effect from 06.05.2026 (A/N) and repatriated as J.J.A. to this office (being parent post and department). He has joined his duties as J.J.A. in this office on **07.05.2026 (F/N)**. Thus, he is hereby taken on the strength/pay roll of this office from the date of his joining.



(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs): Delhi

Admn-II/PF-J.J.A./2026/ 10377-997

Dated, Delhi the 12 MAY 2026

**Copy forwarded for information and necessary action to:-**

1. The Ld. Registrar [J][HR/A-I], Hon'ble Supreme Court of India, New Delhi in reference to Office Order No. 122/2026 bearing No. F.6/205/316/2026-SCA (I), dated 06.05.2026.
2. The Drawing & Disbursing Officer, Accounts Branch-Central, Tis Hazari Courts, Delhi.
3. The Sr. Accounts Officer, Accounts Branch-Central, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Office, Delhi, concerned (Through Accounts Branch-Central, Tis Hazari Courts, Delhi).
5. The Personal Office of the Ld. Principal District & Sessions Judge (HQs), Delhi.
6. The PRO/APRO, Tis Hazari Courts, Delhi.
7. Dealing Assistants - Personal File / C.R. / Leave / Seniority & Promotion / Transfer & Posting / Vigilance Branch / Service Book / Layers / Pay Bill Clerk & Medical; Central District, Tis Hazari Courts, Delhi.
8. Web-Site Committee, Tis Hazari Courts, Delhi.
9. Hindi Section, Tis Hazari Courts, Delhi.
10. Official concerned - Mr Manish Kumar S/o Sh. Mukesh Kumar, (E. Code-48443109), J.J.A. presently posted in the Office Pool, Admn.II, Tis Hazari Courts, Delhi.



Principal District & Sessions Judge (HQs): Delhi

*Taken on Strength*